

**Central Administrative Tribunal
Lucknow Bench, Lucknow**

**CCP No. 332/00011/2017
In Original Application No. 305/2013**

This, the 27th day of February, 2019

**By the Hon'ble Ms. Jasmine Ahmed, Member (Judicial)
By the Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Satyendra Dutt Misra aged about 64 years S/o Late Sri H.B. Misra, R/o 2/78 Vishal Khand Gomatinagar, Lucknow

..Applicant

By Advocate : Sri Dharmendra Awasthi.

Vs.

1. Sri Ajai Mittal, Secretary Ministry of Information and Broadcasting, Shastri Bhawan, New Delhi.
2. Rajeev Singh (Officiating), Chief Executive Officer Prasar Bharti, P.T.I. Building Sansad Marg, New Delhi.
3. Mr Faiyaz Sharyar, Director General, All India Radio, Sansad Marg, New Delhi.

.....Respondents

By Advocate: Sri Rajesh Katiyar is on adjournment.

Order [Oral]

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

Learned counsel for the applicant states that the order dated 24.11.2016 passed by this Tribunal in O.A. No. 305 of 2013 has been fully complied with. Accordingly, CCP is dismissed. Notices issued to the respondents stand discharged.

**(Devendra Chaudhry)
Member (Administrative)**

**(Jasmine Ahmed)
Member (Judicial)**

JN